

| 1  | 2              | 3         | 4     | 5      | 6     | 7      | 8     |
|----|----------------|-----------|-------|--------|-------|--------|-------|
| 3. | Madhya Pradesh | 1.07.1995 | Nil   | 19.66  | 33.32 | 27.59  | 13.10 |
| 4. | Orissa         | 5.11.1995 | Nil   | 13.51  | Nil   | 16.94  | 18.14 |
| 5. | Punjab         | 20.8.1995 | Nil   | 0.94   | Nil   | 1.23   | 1.06  |
| 6. | Rajasthan      | 1.10.1995 | Nil   | 4.49   | Nil   | 9.89   | 9.91  |
| 7. | Goa            | 1.04.1995 | Nil   | 26.25  | Nil   | Nil    | 4.44  |
| 8. | Nagaland       | 1.12.1995 | 81.82 | 100.00 | 36.36 | 108.33 | Nil   |
| 9. | Sikkim         | 1.04.1995 | 6.67  | 63.16  | 28.46 | 33.29  | 22.97 |

### STATEMENT-II

Name of SEBs/utilities which have PLF 30% less as compared to 76% PLF of NTPC.

| Boards           | PLF (%) during 1995-96 |
|------------------|------------------------|
| HSEB             | 42.8                   |
| UPSEB            | 47.4                   |
| BSEB             | 17.4                   |
| OSEB             | 21.2                   |
| WBSEB            | 34.5                   |
| D.P.L.           | 26.5                   |
| ASEB             | 28.6                   |
| All SEBs Average | 58.1                   |

[English]

### Drinking Water

2367. DR. ARUN KUMAR SARMA :  
SHRI KESHAB MAHANTA :

Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state :

(a) whether the provision of 40 litres of water per capita per day within a distance of 1.6 km in every habitation in the country particularly in Assam has been fulfilled; and

(b) if so, the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) No, Sir.

(b) Does not arise.

### LPG Connections

2368. SHRI MOHAN RAWALE : Will the PRIME MINISTER be pleased to state :

(a) whether the Government had introduced a novel

scheme for allotment of cooking gas connections immediately to consumers on a deposit of Rs. 4000/-;

(b) if so, the details thereof; and

(c) the number of such cooking gas connections released upto March 31, 1996 under the scheme in each State/Union Territory?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU): (a) and (b). Yes, Sir. Government has introduced a scheme to release LPG connection on demand (Tatkal LPG connection). LPG connections are released to the following categories of applicants on demand (Tatkal) :

1. Physically handicapped persons.
2. Doctors under medical profession.
3. NRIs.
4. Staff of foreign nationality serving in embassies, consulates, trade commissioners.
5. Foreign nationals residing in India under valid visa.
6. Persons returning to India on transfer of residence basis.
7. Retired defence personnels within one year of their retirement.
8. Professionals namely, lawyers, doctors, Chartered Accountants, Chartered Engineers, Cost Accountants and Architects.
9. Any person who has booked his LPG connections more than one year ago.

A Tatkal connection shall be released against one-time payment of non-refundable lump-sum amount of Rs. 4000/-. The consumers under this scheme also shall pay normal/applicable security deposit for loaned equipment as is applicable for other doestic consumers. All Tatkal connections are issue in the name of individuals only. Tatkal connections are released with DBC facility.

(c) A statement is enclosed.